

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/1609 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the 19th March, 2025.

Sub: **Station leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/153, dtd. 17.03.2025.
Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 22.03.2025 till the morning of 24.03.2025**, has been granted. During your absence, the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, in his absence, the Special Judge, CBI, Addl. Court No. 3 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office along with the Court and Office of the Special Judge, CBI & NIA, Assam.

Yours faithfully,

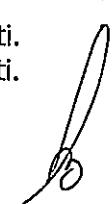
sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/1610 - 1612 /A, dated 19-03-2025
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)


Dated